

WRIT PETITION: CONT. CASE (CIVIL)

FILING NUMBER: 2794/2020

RAJDEO SINGH : PETITIONER

Vs

THE STATE OF JHARKHAND AND OTHERS

: RESPONDENTS

BENCH : S.J

CAVEAT: N/A

CFS:

PETITION : N/A

AFIDAVIT : 20/-

VAKALATNAMA: 30/-

DEFECT IF ANY :

1. Original certified copy of annex 15 may be given with AFS of Rs. 15.
2. T/C of page no. 55, 56 may be given.

Saket Kumar Singh

17/06/2020.